

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 836 /Confdl. /2016
II-1-10/2001


Bilaspur, dated the 29 November, 2016

In supersession of the previous orders on the subject, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges as Portfolio Judges of the Civil Districts mentioned against their Lordships' names in the following table, with effect from 1st December, 2016:-.

TABLE

S.No.	Name of Hon'ble Judge	Civil District
1.	Hon'ble Shri Justice Pritinker Diwaker	Raipur
2.	Hon'ble Shri Justice Prashant Kumar Mishra	Bilaspur, Baloda-Bazar
3.	Hon'ble Shri Justice Manindra Mohan Shrivastava	Durg, Bemetara, Balod
4.	Hon'ble Shri Justice Goutam Bhaduri	Raigarh, Korba
5.	Hon'ble Shri Justice Sanjay K. Agrawal	Kabirdham (Kawardha), Rajnandgaon, Uttar Bastar (Kanker)
6.	Hon'ble Shri Justice P. Sam Koshy	Surguja (Ambikapur), Jashpur
7.	Hon'ble Shri Justice Chandra Bhushan Bajpai	Bastar (Jagdalpur), Dakshin Bastar (Dantewara), Kondagaon
8.	Hon'ble Shri Justice Sanjay Agrawal	Koriya (Baikunthpur), Surajpur
9.	Hon'ble Shri Justice R.C.S. Samant	Dhamtari, Mahasamund
10.	Hon'ble Shri Justice Anil Kumar Shukla	Janjgir-Champa

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 837 /Confdl. /2016
II-1-10/2001

Bilaspur, dated the 29 November, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.

Contd...2/-